

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 110
IA (CA) No. 78/JPR/2023
CP No. 65/241-242/JPR/2018
Under Section 241-242 of
Companies Act, 2013

In the matter of:

Sita Devi Agarwal & Ors.

...Petitioners

Versus

Devansh Resources Innovations Pvt. Ltd.

...Respondent

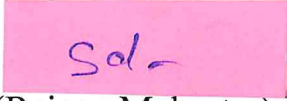
**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

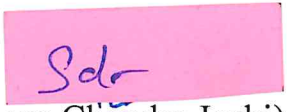
Present Through Video Conferencing: -

For the Petitioner : Nishita Gambhir, Adv.
For the Respondent : Mr. Sandeep Taneja, Adv.
Anita Goyal, Adv.

ORDER

Heard Ms. Nishita Gambhir, Adv. Appearing on behalf of the Applicant.
Mr. Sandeep Taneja, Adv. for Respondent No. 6 and Ms. Anita Goyal, Adv. for
Respondent No. 1 to 5 seeks time to file reply. Reply, if any, may be filed within
7 days. List the matter on 28.02.2024.


(Rajeev Mehrotra)
Technical Member


(Deep Chandra Joshi)
Judicial Member

February 08, 2024